

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 127**  
**(CAA)-38(PB)/2019**

**IN THE MATTER OF:**

Motley Securities Pvt. Ltd. and  
Premier Polyplast and Processors Ltd.

.... Applicant/petitioner

**Order under Section 230 -232**

**Order delivered on 08.05.2019**

**Coram:**

**Dr. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

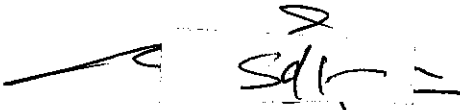
For the Applicant:  
For the OL  
For The RD(NR)  
For the ITD

Ms. Rekha Mittal, CS  
Ms. Swati Koshal, Adv.  
Mr. C. Balooni, CP  
Mr. Sachin Yadav, Mr. Bhuvneshwar Singh, Ms.  
Vibhooti Malhotra, Advs.

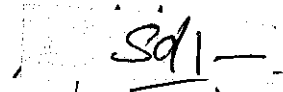
**ORDER**

Pleadings are complete.

List for arguments on 07.06.2019.



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**



**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**